

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO. 983/2000

(15)

Wednesday, this the 10th day of October, 2001

Hon'ble Shri S.A.T. Rizvi, Member (Admn)

Shri Hit Lal
S/O Shri Ayodhi
Ex. Casual Labour
Under Inspector of Works
NE Railway
Koparia
Presently
R/O F-322, Sahabad Dairy
Delhi-42.

..Applicant

(By Advocate: Shri B.L.Madhok for Shri B.S.Mainee)

Versus

Union of India through

1. The General Manager
NE Railway
Gorakhpur
2. The Divisional Railway Manager
NE Railway
Saharsa
3. The Inspector of Works (Spl.)
NE Railway
Koparia.

..Respondents

(By Advocate: Shri B.S.Jain)

O R D E R (ORAL)

Shri B.L.Madhok, learned proxy counsel submits that since the applicant in the OA has expired, he wishes to withdraw the OA. He is allowed to do so.

Accordingly, the OA is dismissed as withdrawn.

No costs.


(S.A.T.Rizvi)
Member (A)

/sunil/